

F.No. C 30013/42/2015-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

5th Floor, HUDCO Vishala Bldg,
Bhikaji Cama Place, New Delhi,
Dated, the 17th May, 2016
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To

All the Chief Commissioners/ Directors General
And Commissioners-in-charge under CBEC

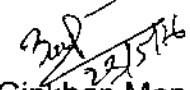
Subject: Nomination for the Padma Awards to be announced on the occasion of
Republic Day, 2017.

Sir/ Madam,

I am directed to enclose herewith a copy of d.o letter No. 1/17/2016-Public dated 29.04.2015 received from Joint Secretary (Admn), Ministry of Home Affairs along with its enclosures on the subject mentioned above and to request that the nomination(s), duly filled in the prescribed proforma, for Padma Awards may be forwarded to the Board by 31st August, 2016, if any, for onward transmission to Ministry of Home Affairs.

Encl: As above

Yours faithfully,


(B. Ginkhan Mang)

Under Secretary to the Govt of India
Tel. No. 011-26162673

Copy to: Webmaster, O/o Directorate General of System, New Delhi with request to kindly upload the letter on CBEC's website.

Satpal Chouhan
Joint Secretary (Admn.)
Tel.: 011-2309 3178



D.O. No. 01/17/2016-Public

गृह मंत्रालय
भारत सरकार

नार्थ ब्लॉक, नई दिल्ली - 110001
MINISTRY OF HOME AFFAIRS
GOVERNMENT OF INDIA
NORTH BLOCK, NEW DELHI - 110001



April 29, 2016

Dear Sir,

The Padma Awards, namely, Padma Vibhushan, Padma Bhushan and Padma Shri, are amongst the highest civilian awards of the country. Instituted in 1954, these awards are announced on the occasion of the Republic Day every year. The award seeks to recognize 'work of distinction' and is given for distinguished and exceptional achievements/service in all fields/disciplines, such as, Art, Literature and Education, Sports, Medicine, Social Work, Science and Engineering, Public Affairs, Civil Service, Trade and Industry etc. All persons without distinction of race, occupation, position or sex are eligible for these Awards. A copy of the statutes and rules relating to these awards is enclosed (Annex - I).

2. It is the conventional practice to invite nominations for these awards from all Ministries / Departments of the Government of India as also from several other sources to enable broad-based consideration.

3. It has been decided with approval of competent authority that from this year the nominations/recommendations for the Padma Awards will be received online only on an electronic management system designed by MHA. (address of the website: www.padmaawards.gov.in.) The nominations/recommendations should contain all relevant details specified in the format available on the above said website, including a citation in narrative form (maximum 800 words), clearly bringing out the distinguished and exceptional achievements/service of the person recommended in his/ her respective field/discipline. While recommending a person online, please make sure that all the necessary details are filled properly. Details relating to the steps to be taken for making online recommendations are enclosed for guidance.

4. It has been observed in the past that while nominations are received in respect of a large number of persons, there could, however, be several talented persons who are left out of consideration despite exceptional contribution in their field. Often many of these persons may get overlooked primarily for the reason that they may not seek publicity or attention in the public domain. It is, therefore, requested you to make concerted efforts in identifying such persons whose excellence and achievements really deserve to be recognized, and make suitable nominations in their favour. It goes without saying that recognition of such deserving persons will only add to the lustre of these awards.

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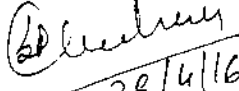
5. In the above background, I request you to kindly send suitable nominations for the Padma awards to be announced on the occasion of Republic Day, 2017. While finalizing the recommendations, the following points may be kept in view:-

- (i) Persons recommended are pre-eminently worthy of the awards, looking at their life-time achievement. The criteria for selection should invariably be 'excellence plus' and the highest standards should be applied while recommending persons for these awards. The existence of an element of public service in the achievements of the person recommended for the award would be a desirable factor.
- (ii) As the Padma award is the second highest award of the country, it should be considered whether the recommended person has earlier been given any National award or at least a State award in his respective field.
- (iii) Efforts may be made to identify talented persons from amongst women, weaker sections of the society, SCs & STs, handicapped persons, etc., who deserve to be considered for the award.
- (iv) The decoration is normally not conferred posthumously. However, in highly deserving cases, Government could consider giving an award posthumously if the demise of the person proposed to be honoured has been recent, say within a period of one year preceding the Republic Day on which it is proposed to announce the award.
- (v) A higher category of Padma award can be considered in respect of a person who has earlier been conferred an award, provided a period of at least five years has elapsed. However, in exceptionally deserving cases, a relaxation can be considered.
- (vi) Government servants including those working with PSUs, except Doctors and Scientists, are not eligible for Padma Awards.

6. The online nominations/recommendations for the Padma Awards will begin from May 1, 2016 and the last date for nominations for Padma Awards is September 15, 2016. The cut-off date may please be strictly adhered to, as nominations/recommendations received only during 1st May, 2016 to 15th September, 2016 will be considered. **It may also be noted that the nominations/recommendations received through online mode only will be considered.**

With regards,

Yours sincerely,


28/4/16

(Satpal Chouhan)

Shri Hasmukh Adhia,
Secretary,
Department of Revenue,
Ministry of Finance,
North Block, New Delhi.

Statute and Rules relating to Padma Awards

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No. 2-Pres 55. —The President is pleased to make the following revised regulations for the award of the decoration PADMA VIBHUSHAN in supersession of those published in Notification No. 2-Pres 54, dated the 2nd January, 1954:—

1. The decoration shall be conferred by the President by a Sanad tender his hand and seal.

2. The decoration shall be mainly circular in design, with a geometrical pattern superimposed on the circle as in the representative drawing in the annexure. The diameter of the circular portion of the decoration shall be one and three-fourth inches and the thickness of the decoration shall be one-eighth of an inch. The geometrical pattern shall be composed of the outer lines of a square of one and three-eighths inches side, centrally placed on each side of which shall be a rectangle projecting beyond the line thereby breaking the circumference of the circular design of the decoration. A knob shall be embossed within each of the outer angles of the geometrical pattern. There shall be a raised circular space of diameter one and one-sixteenth inches forming the central-piece of the decoration. On the obverse a lotus flower shall be embossed in this circular space. The name of the decoration shall be embossed in Hindi, with the word PADMA placed above and the word VIBHUSHAN placed below the lotus flower. On the reverse shall be embossed the State Emblem and motto in Hindi below it. The decoration shall be of toned bronze. The inscription PADMA VIBHUSHAN on the obverse of the decoration, the geometrical pattern on either side and the border round the periphery shall be of burnished orange. All embossing on either side of the decoration shall be of fine gold.

3. A sealed pattern of the decoration (manufactured according to the specifications described above and the drawing in the annexure to these regulations) shall be deposited and kept.

4. The decoration shall be worn by men on the left breast, suspended from a plain lotus pink riband one and a quarter inches in width; and by women on the left shoulder, suspended from a riband of the same colour and width fashioned into a bow.

5. The decoration shall be awarded for exceptional and distinguished service in any field including service rendered by Government servants.

6. Any person without distinction of race, occupation, position or sex shall be eligible for the award.

7. The decoration may be awarded posthumously.

8. The names of the persons, upon whom the decoration is conferred, shall be published in the Gazette of India and a register of all such recipients shall be maintained under the direction of the President.

9. The miniature of the decoration which may be worn on certain occasions by recipients shall be half the size of the PADMA VIBHUSHAN, and a sealed pattern of the said miniature shall be deposited and kept.

10. The President may cancel and annul the award of the decoration to any person and thereupon his name shall be erased from the Register and he shall be required to surrender the decoration and the Sanad. But it shall be competent for the President to restore the decoration and Sanad and to withdraw the orders of cancellation and annulment. The notice of cancellation or restoration in every case shall be published in the Gazette of India.

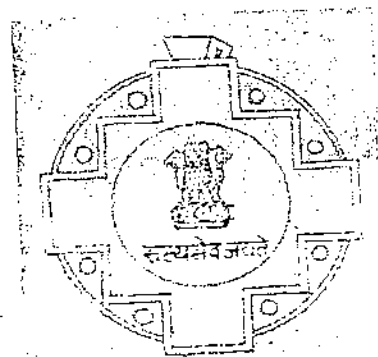
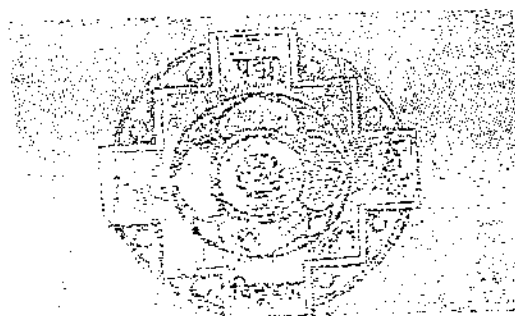
11. All persons upon whom the decoration of PADMA VIBHUSHAN (PAIOLA VARG) was conferred under the Regulations issued with Notification No. 2-Pres 54, dated the 2nd January, 1954, shall, for all purposes of these regulations, be deemed to persons on whom the decoration of PADMA VIBHUSHAN has been conferred by the President.

ANNEXURE

Obverse

Reverse

PADMA VIBHUSHAN



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10. 2-Pre/55. The President is pleased to make the following revised regulations for the award of the decoration PADMA SHRI in supersession of those published in Notification No. 2-Pre/54, dated the 2nd January, 1954:—

1. The decoration shall be conferred by the President by a Sanad under his hand and seal.
2. The decoration shall be mainly circular in design, with a geometrical pattern superimposed on the circle (as in the representative drawing in the annexure). The diameter of the circular portion of the decoration shall be one and three-fourth inches and the thickness of the decoration shall be one-eighth of an inch. The geometrical pattern shall be composed of the outer lines of a square of one and three-sixteenths inches side, centrally placed on each side of which shall be a rectangle projecting beyond the rim thereby bounding the circumference of the circular design of the decoration. A knot shall be embossed within each of the outer angles of the geometrical pattern towards the rim. There shall be a raised circular space of diameter one and one-sixteenth inches forming the centre-piece of the decoration. On the obverse a lotus flower shall be embossed in this circular space. The name of the decoration shall be embossed in Hindi, with the word PADMA placed above and the word SHRI placed below the lotus flower. On the reverse shall be embossed the State Emblem and motto in Hindi below it. The decoration shall be of toned bronze. The inscription PADMA SHRI on the obverse of the decoration, the geometrical pattern on either side and the words around the periphery shall be of finished brass with embossing on either side of the decoration shall be of stainless steel.
3. A sealed pattern of the decoration (manufactured according to the specifications described above and the drawing in the annexure to these regulations) shall be deposited and kept.

4. The decoration shall be worn by men on the left breast, suspended from a lotus pink riband one and a quarter inches in width with two narrow white stripes each a quarter inch distant from the edges of the riband; and by women on the left shoulder, suspended from a riband of the same colour and width fashioned into a bow.

5. The decoration shall be awarded for distinguished service in any field including service rendered by Government servants.

6. Any person without distinction of race, occupation, position or sex shall be eligible for the award.

7. The decoration may be awarded posthumously.

8. The names of the persons, upon whom the decoration is conferred, shall be published in the Gazette of India and a register of all such recipients shall be maintained under the direction of the President.

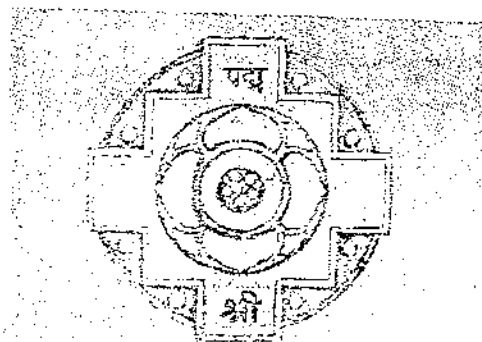
9. The miniature of the decoration which may be worn on certain occasions by recipients shall be half the size of the PADMA SHRI and a sealed pattern of the said miniature shall be deposited and kept.

10. The President may cancel and annul the award of the decoration to any person and thereupon his name shall be erased from the Register and he shall be required to surrender the decoration and the Sanad. But it shall be competent for the President to restore the decoration and Sanad and to withdraw the orders of cancellation and annulment. The notice of cancellation or restoration in every case shall be published in the Gazette of India.

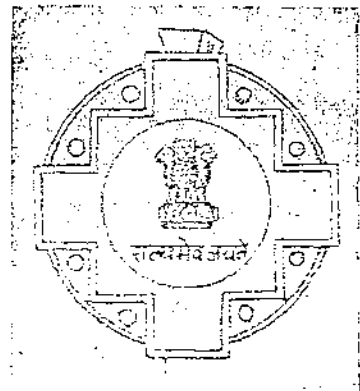
11. All persons upon whom the decoration of PADMA VIBHUSHAN (TISRA VARG) was conferred under the Regulations issued with Notification No. 2-Pre/54, dated the 2nd January, 1954, shall, for all purposes of these regulations, be deemed to persons on whom the decoration of PADMA SHRI has been conferred by the President.

ANNEXURE
PADMA SHRI

Obverse



Reverse



Padma Awards 2017

- The process of receiving the recommendations/nominations for the Padma Awards 2017 has started w.e.f 1st May, 2016. Last date for receipt of the nominations for the Padma Awards, 2017 is 15th September 2016.
- Nominations received after 15th September 2016 will not be considered.
- Nominations/Recommendations for the Padma Awards 2017 are to be sent on-line only. No other mode of nominations/recommendations will be accepted.
- For sending the nominations please visit our website www.padmaawards.gov.in
- Process for sending nominations/recommendations by the Citizens of India and by the specified Authorities has to be followed in all cases. The details are available on the above said website.
- **For Nomination (By citizen) process, please follow the given steps:**
 1. Go to **Nomination** and chose **BY CITIZEN** option.
 2. Now register yourself with valid details for further process.
 3. If you have already registered, proceed to login.
 4. After successful registration and login process, follow the user-menu to nominate yourself.
 5. Upload the relevant **documents** (in PDF format) wherever required.
 6. After filling all the required details, you have to save the form as draft.
 7. In nomination process, after **Final Submission** you cannot edit/modify the details.
- **For Recommendation (By Authorities i.e all State / UT Governments, Ministries/Departments of the Government of India, Bharat Ratna and Padma Vibhushan awardees, Central/State Ministers, Chief Ministers/Governors of State, Members of Parliament etc) process, please follow the given steps:**
 1. Go to **Nomination** and choose **BY AUTHORITY** option.
 2. Now select the authority type and proceed to registration process.
 3. If you have already registered, proceed to login.
 4. After registration, make a search for any existing (desired) nomination. If searching parameters does not find you result, then you can proceed to new nomination process.
 5. After filing all the required **details**, you have to save the form as draft.
 6. In nomination process, after **Final Submission** you cannot edit/modify the details.
 7. If in search result, there is an existing nomination to which you want to recommend, select the nominee and proceed for uploading the recommending **letter/documents** (in PDF format) and **citation** for the nominee if any.